



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**  
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 01<sup>st</sup> May, 2024

**NOTICE**

Please take notice that the following matters in Chennai Bench will not be taken up tomorrow (02-05-2024). The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 458/2023 IA No. 1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.  <b>WITH</b>	Mr. Santosh Ukkur	Mr. T Sundar Rajan- R2 M/s K Surendar, Chenthoori Pugazhendhi- R3
2.	Comp App (AT) (CH) (Ins) No. 52/2024 IA No. 152, 153,154 & 261/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasenan	Mr. Ravichandran- R1

By the order of Hon'ble Member (Judicial)

Chennai Bench